GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2997

TO BE ANSWERED ON 07.08.2025

SOCIAL DEVELOPMENT AND EMPOWERMENT OF STS

2997. SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of various schemes including Tribal Sub-Plan (TSP), presently being implemented with assistance of the Union Government for social development and empowerment of Scheduled Tribes (STs) in the country, State/UT-wise, particularly in the Union Territory of Dadra and Nagar Haveli;
- (b) the details of the funds disbursed and utilised for the said purpose during the last five years, State/UT-wise;
- (c) whether the Government has carried out any assessment of the impact of these schemes on socio-economic conditions of STs; and
- (d) if so, the details thereof, State/UT-wise, particularly in the UT of Dadra and Nagar Haveli?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (b): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds including the Union Territory of Dadra and Nagar Haveli are available at https://statetsp.tribal.gov.in.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes and the State-wise funds allocations made during last five financial years by the Ministry is given at **Annexure**.

(c) to (d): Ministries/Departments and NITI Aayog undertakes evaluation of CS and CSS schemes respectively. NITI Aayog has conducted an Evaluation Study for the EFC cycle which ended in 2020-21 which covered the schemes namely Post Matric Scholarship, Pre-Matric Scholarship, Support to TRI, MSP for Minor Forest Produce, SCA to TSS, Development of PVTGs, Tribal Festival, Infrastructure, Mass Education.

Socio-economic condition of Scheduled Tribes (STs) is assessed through decennial Census conducted by Office of Registrar General, India, large scale sample surveys conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation, National Family Health Survey conducted by Ministry of Health & Family Welfare, Agricultural Census conducted by Ministry of Agriculture & Farmers' Welfare, UDISE plus of Department of School Education & Literacy and All India Survey on Higher Education conducted by Department of Higher Education etc. Results from various surveys reveal that over the years there have been considerable improvements in living conditions of the Scheduled Tribes (STs), for example, literacy rate for STs has improved from 47.1% in 2001 to 59% in 2011. Further, Periodic Labour Force Survey (PLFS) report (July 2023 - June 2024) reveals that literacy rate for STs increased to 73.40%. According to Unified District Information System for Education (UDISE) Plus reports published by Ministry of Education, Gross Enrolment Ratio (GER) for ST students has improved at Upper Primary, Secondary and Senior Secondary levels. GER at Upper Primary level (VI-VIII) has increased from 91.33% in 2013-14 to 95.2 % in 2023-24, at Secondary level (IX-X) has increased from 70.2 % in 2013-14 to 76.9 % in 2023-24 and at Senior Secondary Level (XI-XII), it has improved from 35.44 % in 2013-14 to 48.7 % in 2023-24. GER for Higher education for STs has increased from 11.3% in 2013-14 to 21.2 % in 2021-22. As per National Family Health Surveys (NFHS) conducted by Ministry of Health and Family Welfare, in respect of Scheduled Tribes, Infant mortality rate has decreased from 62.1 in 2005-06 to 41.6 in 2019-21, Under five mortality rate for STs has decreased from 95.7 in 2005-06 to 50.3 in 2019-21, Percentage of Institutional Delivery in respect of ST women has increased from 17.7 in 2005-06 to 82.3 in 2019-21. Further, Prevalence of stunting in ST children (Height for Age) has decreased from 53.9% in 2005-06 to 40.9 % in 2019-21, prevalence of wasting in ST children (Weight for Height) has decreased from 27.6 % in 2005-06 to 23.2 % in 2019-21 and prevalence of Underweight in ST children (Weight for Age) has decreased from 54.5 % in 2005-06 to 39.5 % in 2019-21.

Annexure referred to in reply to part (a) to part (b) of the Lok Sabha Unstarred Question No. 2997 for 07.08.2025 by SMT. DELKAR KALABEN MOHANBHAI regarding "SOCIAL DEVELOPMENT AND EMPOWERMENT OF STS"

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

- (i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).
- (ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.
- (iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products/Produce".

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

- (iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.
- (v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- (vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering

residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

- (vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.
- (x) National Fellowship & Scholarship for Higher Education of ST students:
- (a) National Scholarship—(Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.
- **(b) National Fellowship for ST students:** 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.
- (xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

State-wise funds allocations made during last five financial years by the Ministry under these schemes/programmes is as follows:

State-wise fund released under Pre-Matric scholarship Scheme for ST students

(Rs. In Crore)

	Name of the	F.Y. 2020-	F.Y. 2021-	F.Y. 2022-	F.Y. 2023-	F.Y. 2024-
	State/UT	21	22	23	24	25*
<u> </u>	Andaman & Nicobar	0.12	0.08			0.10
2	Andhra Pradesh	14.34			57.00	30.77
3	Arunachal Pradesh	0.00		2.67		
4	Assam	0.17	1.02	1.07	1.88	1.00
5	Bihar	0.00				
6	Chhattisgarh	35.42	0.00		52.50	
7	DNH & DD	2.34	2.07			
8	Goa	0.41	0.00	1.08	0.53	0.36
9	Gujarat	21.99	36.89	54.52	62.00	9.23
10	Himachal Pradesh	0.92	0.00	0.79	1.10	
11	Jammu & Kashmir	0.00	0.00			
12	Jharkhand	0.00	38.99		57.00	
13	Karnataka	0.00	17.53	23.70	34.00	7.00
14	Kerala	1.17	3.47		4.36	1.00
15	Ladakh	0.42	0.74			0.40
16	Madhya Pradesh	54.29	114.58	127.44		53.05
17	Manipur	0.00	0.00			
18	Meghalaya	0.00	0.00	1.15		0.70
19	Mizoram	1.68	6.57		3.07	
20	Nagaland	0.61	0.00			
21	Odisha	69.45	52.37	93.97		29.50
22	Puducherry	0.02	0.00			
23	Rajasthan	31.27	62.34	35.31		22.36
24	Sikkim	0.09	0.00	0.18		
25	Tamil Nadu	2.41	5.47	4.04	3.62	0.60
26	Telangana	0.00	0.00		1.50	0.00
27	Tripura	2.52	0.59	11.37		6.92
28	Uttar Pradesh	0.00	0.88			
	Uttarakhand	1.38	0.00		0.15	0.70
	West Bengal	7.88			29.89	3.70
	Total	248.90	394.14	357.29	308.60	163.69

^{*}Provisional

State-wise fund released under Post-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No.	Name of the	F.Y. 2020-	F.Y. 2021-	F.Y. 2022-	F.Y. 2023-	F.Y. 2024-
	State/UT	0.13	0.10	23	24	25*
1	A.& N. Islands				11471	0.10
2	Andhra Pradesh	60.39		133.57	114.71	120.00
3	Arunachal Pradesh	57.13		96.16		100.00
4	Assam	54.14		68.45	35.00	77.71
5	Bihar	7.08				4.43
6	Chhattisgarh	87.90		93.30		70.00
7	DNH DD	34.82			4.04	, 0
8	Goa	4.58		11.87	5.27	
9	Gujarat	229.78		244.26	350.00	231.22
10	Himachal Pradesh	0.00				5.00
11	Jammu & Kashmir	8.05		6.84	7.46	9.95
12	Jharkhand	0.00	126.55		53.11	200.00
13	Karnataka	0.00	170.81		225.56	125.00
14	Kerala	32.85	25.16		46.89	29.00
15	Ladakh	7.38	22.14	18.91	5.96	35.00
16	Madhya Pradesh	123.44	245.29	270.49	350.00	250.00
17	Maharashtra	181.50	192.15	90.27	570.36	117.81
18	Manipur	21.84	42.92	41.38	30.00	25.00
19	Meghalaya	0.00	26.36	146.20	85.00	145.08
20	Mizoram	34.47	38.75	25.90	25.00	24.00
21	Nagaland	32.26	44.36	36.08	35.00	62.00
22	Odisha	190.96	218.43	171.33	135.64	294.00
23	Puducherry	0.20				0.00
24	Rajasthan	255.57	137.45	188.10	220.00	350.00
	Sikkim	5.54	10.36	9.25		6.00
26	Tamil Nadu	33.29	48.49	28.54	20.00	
27	Telangana	272.98	75.04	238.51	112.50	
28	Tripura	48.05	71.89	45.22	40.00	
29	Uttar Pradesh	22.19			10.00	
30	Uttarakhand	0.00	35.68		1.88	
31	West Bengal	22.56	38.72		34.06	
	Total	1829.08	2256.80	1964.63	2668.69	

^{*}Provisional

$State/UT-wise, details \ of funds \ released \ to \ State \ Governments \ during \ last \ two \ years \ under \ PM-JANMAN$

(in Rs. Cr)

S.N.	State	FY 2023-24	FY 2024-25*
1	Andhra Pradesh	14.97	5.00
2	Chhattisgarh	8.52	0.00
3	Gujarat	1.66	4.37
4	Jharkhand	0.62	1.50
5	Karnataka	3.33	10.26
6	Kerala	2.29	0.00
7	Madhya Pradesh	25.99	0.00
8	Maharashtra	12.47	5.00
9	Odisha	12.68	23.92
10	Rajasthan	3.33	3.44
11	Tamil Nadu	5.20	20.67
12	Telangana	2.91	13.24
13	Tripura	4.57	7.50
14	Uttar Pradesh	0.83	0.00
15	Uttarakhand	0.62	4.78
	Total	100.00	99.68

^{*}Provisional

The details of funds released during last five years under the scheme "Development of PVTGs" are as under:

(in Rs. lakhs)

S. No	State	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	1245.51	1829.6	1645.5	0	0
2	A & N Islands	0	252.11	0	0	0
3	Bihar	0	0	0	0	0
4	Chhattisgarh	989.32	996.9	1500	0	0
5	Gujarat	552.2	761.8	1731.2	0	0
6	Jharkhand	1777.29	1696.93	0	0	0
7	Karnataka	438.46	661.17	1439.42	0	0
8	Kerala	88	0	0	0	0
9	Madhya Pradesh	2188.11	2888.69	0	0	0
10	Maharashtra	1411.66	0	0	0	0
11	Manipur	0	0	0	0	0
12	Odisha	1202	1197	1796.75	0	0
13	Rajasthan	968	706.17	1120.625	0	0
14	Tamil Nadu	551.08	1967.81	907.7	0	272311
15	Telangana	1460.5	1193.04	1508.13	0	2746.87
16	Tripura	231.43	1481.71	1402.65	0	207.95
17	Uttar Pradesh	82.04	0	0	0	0
18	Uttarakhand	295	367.07	0	0	0
19	West Bengal	519.4	0	665.95	0	1631.05
	Total	14000	16000	13717.925	0	7308.98

^{*}Provisional

Amount of loan disbursed by NSTFDC in the last five years

Rs. in lakhs

GI		2020-21	2021-22	2022-23	2023-24	2024-25*
Sl. No.	State	Amount disbursed				
1	Andhra Pradesh	5022.24	1127.19	4119.80	5551.49	6039.21
2	Andaman & Nicobar Islands				0.00	0.00
3	Arunachal Pradesh	970.52	814.01	699.90	25.77	17.88
4	Assam	5.00			40.02	24.24
5	Bihar		11.48		3.06	0.00
6	Chhattisgarh	197.49	1398.99	296.00	227.29	499.43
7	Dadra & Nagar Haveli				4.55	0.00
8	Goa				0.22	0.00
9	Gujarat	1442.03	2022.50	1019.61	2810.12	4931.39
10	Haryana					0.00
11	Himachal Pradesh	13.40	14.00	56.90	2.19	30.60
12	Jammu & Kashmir	408.75	1362.87	1272.54	295.19	1102.49
13	Jharkhand	1001.60	1422.00	3.00	684.25	247.45
14	Karnataka	3109.08	1369.31	1582.42	853.41	1854.44
15	Kerala	298.76	637.30	720.73	446.74	684.80
16	Lakshadweep					73.53
17	Madhya Pradesh	3360.10	2755.01	5392.05	1759.58	1660.72
18	Maharashtra	37.27	209.06	658.19	2523.52	567.76
19	Manipur	62.37		25.00	235.49	102.80
20	Meghalaya	4485.43	694.81	470.60	475.91	298.09
21	Mizoram	3324.18	5450.68	5295.74	6856.69	6948.28
22	Nagaland	1098.72	693.36	20.39	1199.77	627.08
23	Odisha	1794.44	2457.93	63.19	362.35	883.56
24	Rajasthan	2205.16	508.60	789.35	712.22	130.16
25	Sikkim	82.11	62.56		34.23	201.63
26	Tamil Nadu	12.50	15.00	1087.13	3265.67	1210.39
27	Telangana	5359.23	3111.55	4583.99	3218.52	5174.31
28	Tripura	2216.28	580.26	48.02	2014.62	1695.98
29	Uttarakhand	6.15		81.42	32.59	1.92
30	Uttar Pradesh	1.55			3.37	85.81
31	West Bengal	275.64	573.91	1643.33	1526.59	2233.75
	TOTAL	36790.00	27292.38	29929.30	35165.42	37327.70
*Pro	visional					

State-wise fund released under SCA to TSS/PMAAGY during last 5 years

(Rs. in lakh)

S.	States	SCA to TSS	PMAAGY					
No.		2020-21	2021-22	2022-23	2023-24	2024-25*		
		Fund Release	Fund Release	Fund Release	Fund Release	Fund Release		
1	Andhra Pradesh	4954.96	0.00	0.00	0.00	0.00		
2	Arunachal Pradesh	7015.50	733.68	0.00	0.00	0.00		
3	Assam	4578.76	8743.02	11538.22	7182.38	5186.19		
4	Bihar	3106.00	774.44	0.00	0.00	0.00		
5	Chhattisgarh	8769.06	15595.8	23021.82	0.00	0.00		
6	DNDD	0.00	0.00	173.23	0.00	0.00		
7	Goa	724.26	0.00	0.00	0.00	0.00		
8	Gujarat	10786.40	15916.78	19401.76	0.00	0.00		
9	Himachal Pradesh	1367.00	377.03	288.09	0.00	0.00		
10	J & K	0.00	0.00	932.39	0.00	0.00		
11	Ladakh	0.00	0.00	470.53	0.00	0.00		
12	Jharkhand	7049.64	6531.79	6915.28	0.00	0.00		
13	Karnataka	0.00	2139.9	937.48	0.00	0.00		
14	Kerala	459.15	0.00	0.00	61.19	30.00		
15	Madhya Pradesh	0.00	12268.76	27694.54	0.00	0.00		
16	Maharashtra	0.00	0.00	13485.50	0.00	0.00		
17	Manipur	0.00	427.98	295.47	0.00	0.00		
18	Meghalaya	328.25	0.00	3342.30	0.00	0.00		
19	Mizoram	1236.22	580.83	1818.61	1112.009	1468.00		
20	Nagaland	2846.14	886.53	2233.97	0.00	3827.44		
21	Odisha	9010.42	2771.68	1001.24	3044.42	0.00		
22	Rajasthan	8662.66	7224.71	15269.66	0.00	0.00		
23	Sikkim	0.00	0.00	0.00	0.00	0.00		
24	Tamilnadu	377.47	285.32	285.62	855.805	461.37		
25	Telangana	4191.00	2262.18	1681.04	0.00	1646.00		
26	Tripura	1173.30	631.78	904.48	2737.23	0.00		
27	Uttarakhand	757.80	0.00	0.00	0.00	0.00		
28	Uttar Pradesh	508.83	0.00	0.00	0.00	0.00		
29	West Bengal	3746.00	0.00	3495.20	0.00	0.00		
	Total	81648.82	78152.21	135186.41	14993.04	12619.00		

^{*}Provisional

(Rs.in Lakh) 2024-25* S.N2020-21 2021-22 2022-23 2023-24 States Total Release Total Release Total Release Total Release Total Release 2055.55 2638.65 0.00 Andhra Pradesh 0.00 9841.55 7265.30 Arunachal Pradesh 9830.00 6014.00 6740.00 10030.00 3 Assam 4592.37 2570.000 2300.00 3294.12 4286.23 4 Bihar 0.00 642.08 1001.01 871.24 524.00 5 Chhattisgarh 9976.24 11604.02 13578.43 15676.77 14506.46 6 Goa 0.00 600.41 667.79 150.00 479.91 7 Gujarat 5940.04 6923.79 7549.12 4584.77 2727.27 Himachal Pradesh 1161.00 1500.00 1655.00 1696.45 2244.23 10 Jharkhand 10278.00 12264.19 6677.87 14299.82 5147.06 Karnataka 11 3305.68 3210.00 4297.57 4070.00 4730.26 12 0.00 0.00 817.67 1910.44 Kerala 395.81 13 Madhya Pradesh 4279.78 5319.10 8438.75 15741.70 9183.585 14 Maharashtra 4573.16 0.00 0.000.00 0.0015 Manipur 0.00 0.00 1067.36 2456.35 1981.32 16 Meghalaya 492.71 1595.25 2904.84 3127.29 2217.40 17 Mizoram 1909.71 2971.54 1654.05 2897.97 2143.80 18 Nagaland 1717.38 3202.39 5863.47 5020.11 2050.50 19 Odisha 6870.56 10107.95 6304.62 11382.05 10150.55 20 Rajasthan 9166.00 10435.21 11002.53 8940.07 4626.61 21 Sikkim 516.00 2045.00 720.38 1754.38 4485.06 22 Tamil Nadu 0.000.00 0.00 650.49 2019.665 23 Telangana 2517.00 2050.00 3114.46 5169.00 13797.00 24 1294.71 4151.82 Tripura 201.74 607.53 4226.39 25 Uttar Pradesh 927.426 832.71 1135.82 1353.63 1829.90 26 Uttarakhand 100.65 306.02 964.05 0.00 0.00West Bengal 4041.14 0.00 4186.50 4744.40 3549.61 **Grand Total** 79969.55 92324.57 97649.20 117210.00 117057.00

Statement showing fund released under Article 275(1) of Constitution (as on 05.06.2025)

^{*}Provisional

DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2020-21 TO 2024-25 UNDER THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES' (Rs.in Lakh)

State	2020-21	2021-22	2022-23	2023-24	2024-25*
ANDHRA PRADESH	50.26	162.29	183.01	92.19	249.08
ARUNACHAL PRADESH	271.84	237.79	213.91	205.74	639.09
ASSAM	40.62	185.12	214.46	121.75	284.47
CHHATTISGARH	49.00	130.37	138.42	140.64	250.83
DELHI	13.16	14.29	8.31	-	17.42
GUJARAT	120.98	104.03	284.73	299.17	338.79
HIMACHAL PRADESH	224.25	131.55	226.02	437.22	578.27
JAMMU AND KASHMIR	46.39	26.73	36.76	-	49.28
JHARKHAND	501.37	697.12	881.91	918.76	2666.31
KARNATAKA	116.51	222.94	290.59	247.33	520.86
KERALA	120.82	142.81	129.48	7.53	186.75
LADAKH	-	43.09	74.33	84.54	181.79
MADHYA PRADESH	223.89	1102.69	1091.13	975.56	1438.54
MAHARASHTRA	402.57	673.98	1358.81	1047.53	1550.50
MANIPUR	280.92	602.03	207.54	406.09	657.29
MEGHALAYA	845.01	776.02	2132.05	914.83	2017.34
MIZORAM	69.64	111.51	51.50	38.69	158.85
ODISHA	1536.82	2424.82	2049.49	4095.84	2885.48
RAJASTHAN	189.80	101.66	269.21	217.68	498.95
SIKKIM	9.46	27.18	46.81	53.16	117.11
TAMIL NADU	117.03	274.74	250.31	377.29	189.10
TELANGANA	54.82	56.64	39.99	96.98	208.03
TRIPURA	33.54	1.56	95.69	42.09	186.63
UTTAR PRADESH	112.23	32.21	61.49	51.03	140.36
UTTARAKHAND	48.54	64.22	112.93	44.30	98.68
WEST BENGAL	470.51	577.61	476.10	1167.79	1390.18
Total	5950.00	8925.00	10925.00	12083.71	17500.00

Details of funds released under the Scheme of 'Support to Tribal Research Institutes' during 2020-21 to 2024-25

(Rs. in lakh)

Sl. No	State		Fur	ıd Relea	sed	
DI. 110		2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andaman and Nicobar	0.00	0	0.00	0.00	0.00
2	Andhra Pradesh	455.00	432.75	219.13	125.00	0.00
3	Arunachal Pradesh	184.15	0	0.00	48.63	150.00
4	Assam	0.00	0	0.00	0.00	270.00
5	Bihar	0.00	0.00	0.00	0.00	99.00
6	Chhattisgarh	0.00	189.04	113.43	250.00	1100.00
7	Goa	202.50	111.75	0.00	50.57	200.00
8	Gujarat	0.00	0	0.00	0.00	250.00
9	Himachal Pradesh	50.00	114.1	0	0.00	125.00
10	Jammu And Kashmir	206.51	200	170.84	770.85	100.00
11	Jharkhand	0.00	13.92	164.96	417.03	200.00
12	Karnataka	26.35	184.25	0.00	0.00	200.00
13	Kerala	0.00	0	0.00	0.00	300.00
14	Ladakh	0.00	0.00	0.00	0.00	99.00
15	Madhya Pradesh	447.00	484.58	0.00	143.08	600.00
16	Maharashtra	0.00	0	0.00	0.00	250.00
17	Manipur	0.00	0	0.00	0.00	140.00
18	Mizoram	1178.22	766.65	53.75	550.00	723.14
19	Nagaland	0.00	85	205.000	400.00	600.00
20	Odisha	503.00	644.76	313.15	600.00	600.00
21	Rajasthan	8.89	215.34216	0.00	0.00	0.00
22	Sikkim	144.00	273.3	0.00	0.00	200.00
23	Tamil Nadu	0.00	135.09	0.00	25.00	300.00
24	Telangana	375.75	548.95	0.00	0.00	1300.00
25	Tripura	0.00	44.29384	0.00	25.00	300.00
26	Uttar Pradesh	35.15	89.25	0.00	0.00	0.00
27	West Bengal	0.00	0	0.00	0.00	0.00
28	Meghalaya	0.00	66.224	0.00	0.00	100.00
29	Uttarakhand	2183.48	1400.75	0.00	948.01	793.86
	Total	6000.00	6000.00	1240.26	4353.17	9000.00

^{*}Provisional

Details of funds released under EMRS during last five years

(Rs. In Lakh)

S. No.	Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05	20,252.60
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91	1,998.01
3	Assam (NE)	750	1,800.00	1,433.65	2,732.67	10,638.59
4	Bihar	10	0	0	8.95	34.12
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89	75,241.68
6	Dadra & Nagar Haveli	95.7	252.55	568.22	163.45	173.77
7	Gujarat	4,755.86	1,060.00	10,088.95	15,667.55	23,739.43
8	Himachal Pradesh	255.06	599.11	483.18	829.76	1,353.01
9	Jammu & Kashmir	0	392.4	1,200.00	891.4	373.56
10	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13	63,365.39
11	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67	5,996.19
12	Kerala	0	229.56	1,515.66	249	1,030.37
13	Ladakh	0	10	450	800	17.41
14	Madhya Pradesh	14,459.36	3,560.00	31,817.79	13,157.19	24,589.25
15	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	26,849.30
16	Manipur (NE)	1,268.00	398.08	2,369.98	3,044.92	2,325.91
17	Meghalaya (NE)	1,123.45	1,100.00	800	21,014.66	31,442.72
18	Mizoram (NE)	3,283.73	6,085.41	2,094.54	1,242.52	14,313.18
19	Nagaland (NE)	5,885.51	9,481.60	557.71	18,377.12	698.27
20	Odisha	6,174.27	10,648.82	28,164.31	48,934.80	60,184.05
21	Rajasthan	12,944.17	18,214.71	19,463.30	13,687.79	8,532.54
22	Sikkim (NE)	800.33	1,037.88	1,047.35	1,118.83	845.00
23	Tamil Nadu	1,225.14	1,190.62	1,098.78	1,099.80	1,738.95
24	Telangana	9,517.30	19,695.52	12,794.53	14,276.17	13,492.34
25	Tripura (NE)	6,064.89	5,715.44	6,435.19	6,670.35	9,946.98
26	Uttar Pradesh	386.68	337.49	596.23	624.14	949.43
27	Uttarakhand	321.28	598.39	474.95	1,537.53	3,475.04
28	West Bengal	2,062.45	0	2,303.67	1,869.70	1,789.50
ΨD	Total	92,239.38	1,29,753.86	1,97,055.63	2,30,494.86	4,05,386.59

^{*}Provisional